## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 21(ND)09 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. TNB Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

	NAME DESIGNAT	TON	REPRESENTATION	SIGNATUR
<u>s.no.</u>	Hasahlata Advec		Respondente	(Thats'
2.	BHARAT BHASKAR	1/	Respondent Cu. Director	Denkar
3.	SARWAR RAZA	11	Respondent	Grown force.
4.	TAKRIM AHSAN KHAN	7		Mhan
S.	SHOBHAN WAHANTI	"	Applicands of	nedarli'

## ORDER

The matter was heard on 13<sup>th</sup> May, 2016 and was adjourned for today at 2.00 O'clock. None is present on behalf of the petitioner. Since the erstwhile CLB has now been named as NCLT, it would be expedient to issue court notice to the petitioner through counsel.

k

Contd/-....

Notice be issued to the petitioner by the Respondent dasti.

To come up on 10.08.2016.

(Ina Malhotra)

Sd1-

Member (Judicial)

(R.Varadharajan)

Member (Judicial)